

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 48 OF 2018&
IA NO. 285 OF 2018**

Dated: 20th August, 2019

In the matter of:

Federation of Industries Association

.... Appellant(s)

Versus

**Joint Electricity Regulatory Commission for the State of Goa
and Union Territories &Anr.**

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **17.09.2019.**

Court Master/PS

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